

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of
Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

GOVERNMENT ORDER NO: - 3453 - JK (LD) of 2025

DATED:- 25 - 03 - 2025

Sanction is hereby accorded to the appointment of Officer's of Jal Shakti Department as Officer In charge (OIC) Litigation for the cases mentioned in annexure to this Government Order including Contempt Petition if any, pending before Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal/ any other forum.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-
(Achal Sethi)

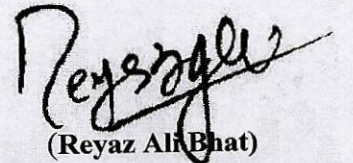
Secretary to Government

Dated: - 25.03.2025

No:-LAW-OIC/03/2025

Copy to the:-

1. Learned Advocate General, J&K.
2. Financial Commissioner (Additional Chief Secretary) Jal Shakti Department
3. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
4. Joint Secretary (J&K), Ministry of Home Affairs, Government of India.
5. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
6. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.


(Reyaz Ali Bhat)

Assistant Legal Remembrancer



Annexure to the Government Order No:-3453 - JK(LD) of 2025 dated 25.03.2025.

S.No.	Case No.	Title	OIC
1	CP No. 74/2025 in OA No. 490/2024	Abdul Rashid & Ors V/s UT & Ors.	Er. Ashwani Khajuria, Executive Engineer, Jal Shakti (PHE) Division, Rajouri
2	CP No. 74/2025 in OA No. 490/2024	Abdul Rashid & Ors V/s UT & Ors.	Er. Manoj Gupta, Executive Engineer Jal Shakti (PHE) Mech. Division Rajouri
3	OA No. 10/2025	Mohinder Singh V/s UT & Ors	Er. Girdhari Lal, Executive Engineer Jal Shakti (PHE) Division Kathua
4	OA No. 10/2025	Mohinder Singh V/s UT & Ors	Er. K.K. Chopra, Executive Engineer PHE Mech. DIVISION KATHUA
5	OA No. 166/2025	Naresh Kumar V/s UT & Ors	Er. Gopal Krishan Sharma, Executive Engineer Jal Shakti (PHE) Division Nowshera
6	WP© /2025 in OA No. 453/2022	UT of J&K & Ors V/s Tara Shoor	Er. Gopal Krishan Sharma, Executive Engineer Jal Shakti (PHE) Division Nowshera
7	WP© /2025 in OA No. 870/2024	UT of J&K & Ors V/s Ashok Kumar	Er. Gopal Krishan Sharma, Executive Engineer Jal Shakti (PHE) Division Nowshera
8	WP© /2025 in OA No. 1718/2022	UT of J&K & Ors V/s Shaish Paul	Er. Gopal Krishan Sharma, Executive Engineer Jal Shakti (PHE) Division Nowshera
9	WP© /2025 in OA No. 869/2024	UT of J&K & Ors V/s Aziz Mohd Butt	Er. Sunil Sharma, Executive Engineer Jal Shakti Hyd Division Kishtwar
10	WP© /2025 in OA No. 868/2024	UT of J&K & Ors V/s Mohd Iqbal Butt	Er. Sunil Sharma, Executive Engineer Jal Shakti Hyd Division Kishtwar
11	WP© /2025 in OA No. 1555/2023	UT of J&K & Ors V/s Chaman Lal	Er. Sunil Sharma, Executive Engineer Jal Shakti Hyd Division Kishtwar
12	WP© /2025 in OA No. 1554/2023	UT of J&K & Ors V/s Naseer Ahmed Trak	Er. Sunil Sharma, Executive Engineer Jal Shakti Hyd Division Kishtwar
13	WP© /2025 in OA No. 582/2024	UT of J&K & Ors V/s Mohd. Maqbool Sheikh	Er. Sunil Sharma, Executive Engineer Jal Shakti Hyd Division Kishtwar
14	WP© /2025 in OA No. 1560/2023	UT of J&K & Ors V/s Sajjad Hussain Kandu	Er. Sunil Sharma, Executive Engineer Jal Shakti Hyd Division Kishtwar
15	WP© /2025 in OA No.	UT of J&K & Ors V/s Sajad Hussain	Er. Sunil Sharma, Executive Engineer Jal Shakti Hyd Division Kishtwar

	1559/2023		
16	WPC No. 930/2022	Mohammad Iqbal Keen V/s UT & Ors.	Er. Sunil Sharma, Executive Engineer Jal Shakti Hyd Division Kishtwar
17.	WP c No: /2024	Ghulam Nabi War	Samiullahnaik (Executive Engineer Flood Control Division Kakapora)
18.	WP c No: /2024	Riyaz Ahmad Khan	Faisal Abdullah Dar (Ex. Engr I&FC Division Baramulla)
19.	WP c No: /2024	M/S Choudary Constructions	Faisal Abdullah Dar (Ex. Engr I&FC Division Baramulla)
20.	O.A. /2024	SupinderKour	Gunjeet Singh Ex. Engr MID Anantnag
21.	WP c No: /2024	Ghulam Nabi Bhat	Mutyib Bashir Shah (Ex. Engr Hyd. Div. Bandipora)
22.	OA No: 109/2025	titled TbasumSajad V/s UT of J&K	Khurshid Ahmad Dar (Ex. Engr FCD Anantnag)
23.	WP c No: /2024	Mohammad Safdar Sofi	ZaffarMustaffa Khan (Executive Engineer FSC Division Narbal)
24.	O.A. /2024	Devinder Singh	Ms. Shazia Majeed (Ex. Engr I&FCD Srinagar)
25.	WPC /2024	Ghulam Rasool Malik	Ms. Shazia Majeed (Ex. Engr I&FCD Srinagar)
26.	WPC /2024	Syed Suhail Bazaz	Ms. Shazia Majeed (Ex. Engr I&FCD Srinagar)
27.	WP c No: /2024	PMT Industries through Mohammad Farooq Gurkhoo	Shabir Alamgir (Executive Engineer I&FC Division Handwara)
28.	OA No: /2024	Naseer Ahmad Kababe	Mutyib Bashir Shah (Ex. Engr I&FC Division Sumbal)
29.	WP c No: /2024	titled Ghulam QadirGanie	Mutyib Bashir Shah (Ex. Engr I&FC Division Sumbal)
30.	WPC No. 2024,	titled khursheed Ahmad Dar	Mutyib Bashir Shah (Ex. Engr I&FC Division Sumbal)
31.	WP c No: /2024	titled Zahoor Ahmad Bhat	Mutyib Bashir Shah (Ex. Engr I&FC Division Sumbal)
32.	OA No: /2024	titled Bashir Ahmad Sheikh	Nazir Ahmad Bhat (Ex. Engr ID Pulwama)
33.	WPC No. /2024	titled Feroz Ahmad Rather	Nazir Ahmad Bhat (Ex. Engr ID Pulwama)
34.	W.P(C) No. 12024	titled "M/s SA Power Utilities Pvt. Ltd through Mohd Maqbool Ganai	Mohammad Iftikhar Nadeem Ex. Eng I&FCD Ganderbal
35.	O.A. /2025	Titled Abdul AhadGujree& Ors Vs UT of J&K & Ors.	Irfan Ahmad Dar (Executive Engineer Hydraulic Division Uri)
36.	WPC. No. /2025	Feroz Ahmad Mir and Ors Vs UT of J&K and Ors."	Parvaiz Ahmad Naik (Ex. Engr ID kulgam)
37.	OA No: 154/2025	titled Bashir Ahmad Dug V/s UT of J&K	Mifta Alam Buch T.O to Chief Engineer
38.	OA No: 685/2024	Shabir Ahmad	Mifta Alam Buch

	Wani V/s UT of J&K	T.O to Chief Engineer
39.	WP (C)____/2025, UT of J&K Vs. Geeta Devi Legal Heir of Lt. Sh. Bali Ram	Er. Virender Singh, XEN, Flood Control Division, Samba.
40.	WP(C) 735/2022 R. D singh Vs. UT of J&K Others	Er. Amit Abrol, XEN, Tube Well Irrigation Division, Jammu.
41.	OA No 172/2025 Ghara ram Vs. UT of J&K Others	
42.	WP(C) 3034/2024 Karan Kumar V. UT of J&K & Ors.	Er. Atul Chib, XEN, MICD, Jammu.
43.	CP No.101/2025, O.A.61/867/2024 Sukhdev Singh V. Shaleen Kabra and Ors.	
44.	O.A. No. 1551/2022 . UT & J&K and ors. V. Jaswant Singh	
45.	O.A No. 1552/2022 . UT & J&K and ors. V. Haqiqat Raj	

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